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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 1582/2000**

ANSAL THEATRES AND CLUBOTELS PVT. LTD. Plaintiff

Through: None.

versus

DELHI POWER COMPANY LTD. & ANR. Defendants

**Through: Mr. Sanjeev Kumar Dubey with Mr.
Rajmangal Kumar, Adv for D1.**

CORAM:

**SH. RAJ KUMAR TRIPATHI (DHJS) JOINT REGISTRAR
(JUDICIAL)**

**ORDER
13.01.2021**

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[Virtual Court Hearing]

There is no appearance/representation on behalf of plaintiff.

**List for cross examination of PW1- Mr. R. A. Gupta on
20.04.2021.**

**RAJ KUMAR TRIPATHI (DHJS)
JOINT REGISTRAR (JUDICIAL)**

**JANUARY 13, 2021
SK**